

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
QUESTION NO 07.03.2011
ANSWERED ON
DOMESTIC CONTENT FOR SOLAR THERMAL POWER PROJECT

1209

Shri Nand Kumar Sai

Will the Minister of COAL NEW AND RENEWABLE ENERGY be pleased to state :-

- (a) whether a policy to introduce domestic content for the solar thermal power projects under the Jawaharlal Nehru National Solar Mission has been introduced in the recent past;
- (b) if so, the details thereof;
- (c) whether Government has received any representations to defer the said policy from various stakeholders;
- (d) if so, the details thereof; and
- (e) the action taken by Government thereon?

ANSWER

THE MINISTER OF NEW AND RENEWABLE ENERGY

(DR. FAROOQ ABDULLAH)

(a)&(b): Yes, Sir. It is mandatory for project developers to ensure 30% of local content, excluding land, in all plants / installations under solar thermal technology as per guidelines issued on 25th July, 2010 for selection of new grid connected solar power projects.

(c): No representation to defer the said policy for solar thermal power projects was received by the Ministry.

(d)&(e): Not applicable.